

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2840
TO BE ANSWERED ON AUGUST 08, 2024**

STATUS OF MASTER PLAN - 2041

NO. 2840. SMT KAMALJEET SEHRAWAT:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the status of 'Master Plan-2041' in Delhi;**
- (b) whether the Government has faced any hindrances in the execution of land pooling policy and if so, the details thereof; and**
- (c) the steps taken/being taken by the Government for the timely execution of the said policy?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) Delhi Development Authority (DDA) has prepared the draft Master Plan for Delhi (MPD)-2041 under Section 11-A of the Delhi Development Act, 1957 as an extensive modification to the MPD-2021 and the proposal of the draft MPD-2041 has been approved by DDA in its meeting held on 28.02.2023. Thereafter, DDA has forwarded the proposal to the Ministry on 13.04.2023 for approval of Government of India for issuance of final notification of MPD-2041. The Ministry has not taken a decision.

(b)&(c) Main constraints faced during implementation of the policy are pooling of a minimum 70% developable area in a sector, lack of contiguity and lack of formation of consortium. DDA, after consultation with various stakeholders has submitted a proposal to the Government to amend the Delhi Development Act, 1957, which includes mandatory land pooling to facilitate smooth implementation of land pooling policy in Delhi.

The Ministry has allowed issuance of Provisional Notice for formation of Consortium, even where “contiguity” condition is not met to facilitate the policy. Accordingly, DDA has issued Provisional Notice for formation of Consortium in respect of 15 sectors viz. Sector 1,2,3,7A,7B, 7C, 8A, 8B, 12 A & 12C in Zone P-II, Sector 3 in Zone L and Sector 10A ,11 14C & 17A in Zone N.

Apart from the above, to expedite execution of the Policy, 22 field camps have been organized by the DDA in the villages under the Land Pooling Policy till now. Help Desks were set up at Tehsil Offices for guiding and assisting the Land Owners in filling the applications on DDA’s Web Portal.
